

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.18799 of 2021

Bimalendu Pradhan

....

Petitioner

Mr. Mohit Agarwal, Advocate

-versus-

State of Odisha and others

....

Opposite Parties

Mr. Debakanta Mohanty, A.G.A. for the State

Mr. B.P. Tripathy, Advocate for ORERA

CORAM:

THE CHIEF JUSTICE

JUSTICE CHITTARANJAN DASH

ORDER
12.10.2022

Order No.

11. **I.A. No.14008 of 2022**

1. Mr. B.P. Tripathy, learned counsel appearing for the ORERA seeks leave to withdraw the present I.A.

2. The I.A. is accordingly dismissed as withdrawn.

W.P.(C) No.18799 of 2021

3. List on the date already fixed i.e., 24th November, 2022.

4. The interim order passed on 30th September 2022, shall continue till then.

(Dr. S. Muralidhar)
Chief Justice

(Chittaranjan Dash)
Judge